

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

RAJYA SABHA
UNSTARRED QUESTION NO. 3026
TO BE ANSWERED ON 27.03.2023

PSUS LISTED UNDER NMP

3026 DR. ANBUMANI RAMADOSS:

Will the Minister of PLANNING be pleased to state:

- (a) whether Government may provide the list of Central Public Sector Undertakings that are listed under National Monetisation Pipeline (NMP) scheme based on the mandate for 'Asset Monetisation' under Union Budget 2021-22;
- (b) if so, the details thereof, State/UT/Sector-wise;
- (c) whether Government has any policy proposal to strategically sell NLC India Limited at Neyveli and Salem Steel Plant at Salem in future under NMP; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

- (a) The National Monetisation Pipeline (NMP) covers brownfield assets of identified statutory bodies, public sector enterprises and other undertakings within the purview of ministries/ departments of Govt. of India ('Central Sector entities'). The identified assets fall in various sectors including roads, ports, airports, railways, warehousing, gas & product pipelines, power generation and transmission, mining, telecom, sports stadium and urban real estate. Central sector entities whose assets are listed under the NMP, inter-alia, include National Highways Authority of India (NHAI), NTPC Limited, NHPC Limited, GAIL, IOCL, HPCL, PowerGrid, AAI, BSNL, MTNL, Bharat Broadband Network Limited (BBNL), Satluj Jal Vidyut Nigam Ltd (SJVN) and NLC India Ltd (Neyveli Lignite Corporation Ltd) etc.
- (b) While the CPSEs identified under NMP may be located in specific locations, their assets typically span multiple states and are spread across India.

(c) and (d) : Monetisation of assets identified under NMP is envisaged either through structured Public Private Partnerships (PPP) or through capital market-based instruments. The detailed structure is normally finalised on a case-to-case basis in accordance with extant guidelines and regulations subject to appraisal and approval by competent authority. NMP does not include proposal to strategically sell NLC India Limited at Nevyeli and Salem Steel Plant at Salem.
